



\$~41 to 102

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 5762/2021 & CM APPL. 18086/2021
JITENDER SINGH PANESAR & ORS.Petitioners

versus

DELHI CANTONEMENT BOARD & ORS.Respondents

42
+ W.P.(C) 719/2014 & CM APPL. 11630/2021
VED PRAKASH RASTOGI AND ORS.Petitioners

versus

UNION OF INDIA & ORS.Respondents

43
+ W.P.(C) 7122/2017, CM APPL. 29535/2017 & CM APPL.
63699/2025
HARCHARAN SINGH BAWA & ORS.Petitioners

versus

DELHI CANTONMENT BOARD & ANR.Respondents

44
+ W.P.(C) 7879/2017 & CM APPL. 32558/2017
KAUSHAL JAIN & ORS.Petitioners

versus

DELHI CANTONMENT BOARD AND ORS.Respondents

45
+ W.P.(C) 6710/2021 & CM APPL. 21109/2021
MR. PREET BAWA & ORS.Petitioners



versus

DELHI CANTONMENT BOARD & ORS.Respondents

46

+ W.P.(C) 4893/2025, CM APPL. 22517/2025, CM APPL. 22518/2025
& CM APPL. 22519/2025
SH. AJAY SOOD & ANR.Petitioners

versus

UNION OF INDIA & ORS.Respondents

47

+ W.P.(C) 11280/2021 & CM APPL. 34715/2021
MR. DIVAY SYALPetitioner

versus

DELHI CANTONMENT BOARD THROUGH ITS CHIEF
EXECUTIVE OFFICER & ORS.Respondents

48

+ W.P.(C) 198/2018 & CM APPL. 798/2018
SANJEEV BHATIANI AND ORS.Petitioners

versus

DELHI CANTONMENT BOARD AND ANR.Respondents

49

+ W.P.(C) 9338/2020
GOVIND PRASAD AGGARWAL & ORS.Petitioner

versus

DELHI CANTONMENT BOARD & ANR.Respondents

50



+ W.P.(C) 6099/2021 & CM APPL. 19300/2021
VIJAY KUMAR GUPTA & ORS.Petitioners

versus

DELHI CANTONMENT BOARD & ORS.Respondents

51
+ W.P.(C) 6192/2021 & CM APPL. 19622/2021
TULSI RAM AGGARWALPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents

52
+ W.P.(C) 1174/2022 & CM APPL. 3392/2022
VARINDER SABHARWALPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents

53
+ W.P.(C) 1236/2022 & CM APPL. 3610/2022
SONIA SABHARWALPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents

54
+ W.P.(C) 1237/2022 & CM APPL. 3611/2022
AMARJIT SABHARWALPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents



55
+ W.P.(C) 3741/2022 & CM APPL. 11116/2022
ARJINDER SINGH & ORS.Petitioners

versus

DELHI CANTONMENT BOARD & ANR.Respondents

56
+ W.P.(C) 3847/2022 & CM APPL. 11419/2022
HARBANS SINGH & ANR.Petitioners

versus

DELHI CANTONMENT BOARD. & ANR.Respondents

57
+ W.P.(C) 3871/2022 & CM APPL. 11529/2022
HARMINDER SINGHPetitioner

versus

DELHI CANTONMENT BOARD & ANR.Respondents

58
+ W.P.(C) 3888/2022 & CM APPL. 11566/2022
VIJAY KUMAR GUPTAPetitioner

versus

DELHI CANTONMENT BOARD. & ANR.Respondents

59
+ W.P.(C) 5791/2022 & CM APPL. 17303/2022



D.P. MITTAL & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ANR.

.....Respondents

60

+

W.P.(C) 5981/2022 & CM APPL. 17971/2022
SH. RAM CHANDER & ANR.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

61

+

W.P.(C) 6071/2022 & CM APPL. 18234/2022
LATE SMT. PHOOLWATI (THROUGH HER LEGAL HIERS)
AND ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

62

+

W.P.(C) 6074/2022 & CM APPL. 18256/2022
RAJENDER PAL GOEL & ANR.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

63

+

W.P.(C) 6123/2022 & CM APPL. 18462/2022
SMT. SHEELA RANI

.....Petitioner



versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

64

+

W.P.(C) 6127/2022 & CM APPL. 18469/2022
SURENDER KUMAR MANGAL & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

65

+

W.P.(C) 6157/2022 & CM APPL. 18560/2022
SH. KULDEEP SINGH

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

66

+

W.P.(C) 6655/2022 & CM APPL. 20196/2022
SH. BALJEET SINGH GADIOK

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

67

+

W.P.(C) 6660/2022 & CM APPL. 20209/2022
SH. NARESH KUMAR AGGARWAL & ORS.

.....Petitioners

versus



DELHI CANTONMENT BOARD & ORS.

.....Respondents

68

+ W.P.(C) 6721/2022 & CM APPL. 20404/2022

LATE SH. SUDERSHAN KUMAR MALIK (THROUGH HIS
LEGAL HEIRS) BIMLA MALIK & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

69

+ W.P.(C) 6889/2022 & CM APPL. 21002/2022

PREM LATA SUGANDH AND ANR.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

70

+ W.P.(C) 6891/2022 & CM APPL. 21004/2022

SH. SRIPAL JAIN & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

71

+ W.P.(C) 6928/2022 & CM APPL. 21117/2022

JASBIR SINGH LOYAL

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents



72
+ W.P.(C) 8711/2022 & CM APPL. 15669/2023
MR SUSHIL KUMARPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents

73
+ W.P.(C) 16330/2022, CM APPL. 51167/2022 & CM APPL.
34558/2023
ASHOK JAINPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents

74
+ W.P.(C) 8788/2022 & CM APPL. 16054/2023
MR DIVAY SYAL & ANR.Petitioners

versus

DELHI CANTONMENT BOARD & ORS.Respondents

75
+ W.P.(C) 8792/2022 & CM APPL. 15667/2023
MR ANIL ARORA & ORS.Petitioners

versus

DELHI CANTONMENT BOARD & ORS.Respondents

76
+ W.P.(C) 8794/2022 & CM APPL. 18283/2023



MRS MADHU ARORA

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

77

+

W.P.(C) 8798/2022 & CM APPL. 17076/2023
MR RAJ KUMAR VIG

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

78

+

W.P.(C) 8801/2022 & CM APPL. 18294/2023
MR DIVAY SYAL & ANR.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

79

+

W.P.(C) 8811/2022 & CM APPL. 18280/2023
MR RAJIV ARORA & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

80

+

W.P.(C) 8864/2022 & CM APPL. 16051/2023
MRS PREETI SACHDEVA & ANR.

.....Petitioners



versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

81

+ W.P.(C) 9072/2022 & CM APPL. 18279/2023
MR SUTLESH CHADHA

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

82

+ W.P.(C) 9074/2022 & CM APPL. 15664/2023
MR KAPIL AGGARWAL

.....Petitioner

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

83

+ W.P.(C) 9727/2022 & CM APPL. 18442/2023
MR SANJAY ARORA & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

84

+ W.P.(C) 12389/2022 & CM APPL. 37213/2022
ARVIND SOOD

.....Petitioner

versus

DELHI CANTONMENT BOARD & ANR.

.....Respondents



85

+ W.P.(C) 12728/2022 & CM APPL. 38682/2022
ARVIND SOOD

.....Petitioner

versus

DELHI CANTONMENT BOARD & ANR.

.....Respondents

86

+ W.P.(C) 861/2023, CM APPL. 3361/2023 & CM APPL. 30244/2023
MR. DIVAY SYAL

.....Petitioner

versus

DELHI CANTONMENT BOARD AND ORS.

.....Respondents

87

+ W.P.(C) 1212/2023, CM APPL. 4599/2023 & CM APPL. 30408/2023
MR. SURJIT SINGH BAWA

.....Petitioner

versus

DELHI CANTONMENT BOARD AND ORS.

.....Respondents

88

+ W.P.(C) 1376/2023, CM APPL. 5132/2023 & CM APPL. 30228/2023
MR. SANDEEP DHAMIJA

.....Petitioner

versus

DELHI CANTONMENT BOARD AND ORS.

.....Respondents

89

+ W.P.(C) 2975/2023 & CM APPL. 11586/2023



SH. VIRENDER SINGH & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

90

+

W.P.(C) 3263/2023 & CM APPL. 12732/2023
SH. RAVINDER DUA & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

91

+

W.P.(C) 3687/2023 & CM APPL. 14267/2023
SH. HARISH SACHDEVA & ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ORS.

.....Respondents

92

+

W.P.(C) 4450/2023 & CM APPL. 17119/2023
RAJAN AHUJA AND ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD & ANR.

.....Respondents

93

+

W.P.(C) 4464/2023 & CM APPL. 17138/2023
NARESH AGGARWAL ORS.

.....Petitioners



versus

DELHI CANTONMENT BOARD & ANR.Respondents

94

+ W.P.(C) 7662/2023 & CM APPL. 29678/2023
BRIJ MOHAN KHANNA AND ORS.Petitioners

versus

DELHI CANTONMENT BOARD AND ORS.Respondents

95

+ W.P.(C) 9150/2023 & CM APPL. 34793/2023
ISHWAR DASS & ANR.Petitioners

versus

DELHI CANTONMENT BOARD & ANR.Respondents

96

+ W.P.(C) 9185/2023 & CM APPL. 34911/2023
AMAN NATHPetitioner

versus

UNION OF INDIA & ANR.Respondents

97

+ W.P.(C) 9204/2023 & CM APPL. 34998/2023
RAKESH KAPOOR AND ORS.Petitioners

versus

DELHI CANTONMENT BOARD AND ORS.Respondents



98

+ W.P.(C) 9228/2023 & CM APPL. 35115/2023
LT.RAM PRAKASH GANDHI THROUGH LEGAL HEIR
AARYAN GANDHI & ANR.Petitioners

versus

DELHI CANTONMENT BOARD AND ANR.Respondents

99

+ W.P.(C) 10113/2023 & CM APPL. 39057/2023
VIJAY SINGH AND ORS.Petitioners

versus

DELHI CANTONMENT BOARD & ANR.Respondents

100

+ W.P.(C) 16527/2023 & CM APPL. 66631/2023
SH. V.K. SHRIVASTAVA & ORS.Petitioners

versus

UNION OF INDIA & ORS.Respondents

101

+ W.P.(C) 2370/2024 & CM APPL. 9806/2024
MR. ANISH BHATIAPetitioner

versus

DELHI CANTONMENT BOARD & ORS.Respondents



102

+ W.P.(C) 9842/2024 & CM APPL. 40384/2024
RAMESH KUMAR AND ORS.

.....Petitioners

versus

DELHI CANTONMENT BOARD AND ORS.

.....Respondents

Appearance on behalf of the Petitioners:-

Mr. Atul Nigam and Ms. Lubhanshi Tanwar, Advocates in Item Nos. 43, 45, 47, 72, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 86, 87, 88, 101

Ms. Meera, Mr. Purav, Ms. Ritika, Ms. Manika, Ms. Zainab and Mr. Vikash, Advs. in Item 98

Ms. Arundhati Kaiju, Mr. Ishan Jain, Mr. Yash Prakash and Mr. Ritika Meena, Advs. in Item 41, 44, 50, 51, 94, 97 and 102

Mr. Sanjoy Ghose, Sr. Adv. with Mr. Rohan Mandal and Mr. Piyush Ahluwalia, Advs. in Item 100

Mr. Piyush Ahluwalia, Adv. in Item 46

Mr. Piyush Ahluwalia, Mr. Kunal Bawa and Mr. Jatin Kalra, Advs. in Item 60, 61, 62, 63, 64, 65, 66, 67, 68, 70, 89, 90, 91, 100

Mr. Chiranjeev Sugandh, Mr. Ujjwal Sugandh, Mr. Mayank Sugandh, Mr. Sunny Choudhary, Advocates in Item 52, 53, 54, 69, 71

Mr. Navin Prakash, Ms. Srishti Prakash, Advocates in Item 48

Mr. Salim A Inamdar, Advocate in Item 42, 49

Mr. Shekhar Nanavaty, Advocate in Item 55-59, 84, 85, 92, 93, 95, 99

Mr. Jai Sahai Endlaw, Ms. Shruti Kapur, Advocates in Item 96

Appearance on behalf of the Respondents:-

Mr. Himanshu Pathak, SPC with Mr. Kautiya Birat and Mr. Amit Singh, Advocates in Item 100, 97

Mr. Jaswinder Singh, Adv. in Item 102

Mr. J.K. Tripathi, SPC for UOI in Item 60

Ms. Archana Kumari, Advocate for UOI in Item 95

Mr. Bhagwan Swarup Shukla, CGSC for UOI in Item Nos. 66, 67 and 68

Mr. Nitinjya Chaudhry, CGSC with Mr. Rahul Mourya, Adv. for UOI in Item 75 and 90

Ms. Shiva Kalshmi, Mr. Madhav Bajaj and Ms. Esha Kumar, Advs. for UOI



in Item 94

Mr. H.S. Haseeb, CGSC with Mr. Jitendra Kumar Tripathi, GP for UOI in Item 60

Ms. Archana Kumari, GP for UOI in Item 95

Mr. J.K. Tripathi, SPC for UOI in Item 60

Mr. Pawan Narang, Sr. Adv. with Mr. Tarveen Singh Nanda, Mr. Ankur Mishra, Mr. Nitish Dham and Mr. Gurpreet Singh, Advs. for DCB in Item 43

Mr. Himanshu Pathak, Adv. for UOI in Item 100

Mr. Rishabh Sahu, SPC with Mr. Sameer Sharma, Mr. Vikash Chauhan and Mr. Yogesh, Advs. for R-2 in Item 43

Ms. Amrita Prakash, CGSC with Mr. Vishal Ashwani Mehta and Ms. Anju Kaushik, Advs. for UOI in Item 44

Mr. Tarveen Singh Nanda, Mr. Ankur Mishra, Mr. Nitish Dham and Mr. Gurpreet Singh, Advs. for DCB in Item 41, 44, 44 to 101

Mr. Niraj Kumar, SCGC with Mr. Chaitanya Kumar, Adv. for R-2 & 3 in Item 51

Mr. Vikram Jetly, CGSC with Ms. Shreya Jetly, Advocate for UOI in Item 69

Mr. Piyush Beriwal, Ms. Amisha P. Dash and Ms. Ruchita Srivastava, Advs. Item 53

Mr. Virender Pratap Singh Charak, Ms. Subhra Parashar and Mr. Pushpender Pratap Singh, Advs. for UOI in Item 54

Mr. Sandeep Tyagi, SPC for R-2 in Item 56

Ms. Arunima Dwivedi, CGSC with Mr. Sainyam, Advs. for UOI in Item 57

Mr. Rakesh Kumar, SPC with Mr. Sunil, Adv. for UOI in Item 62

Ms. Shubhra Parashar, Mr. Virender Pratap Singh Charak and Mr. Pushpender Pratap Singh, Advs. in Item 63

Mr. Vijay Joshi, CGSC with Mr. Shubham Chaturvedi, Advs. for R-2

Mr. Krishna Chandra Dubey, Advocate for UOI in Items 48, 81

Mr. Subhash Tanwar, SPC with Mr. Naveen, GP, Mr. Sandeep Mishra and Mr. Harshit, Advs. for UOI in Item 65

Ms. Pratima N. Lakra, CGSC with Mr. Shilendra Kumar Mishra, Mr. Chandan Prajapati, Mr. Shivansh Bansal and Ms. Raunak, Advs. for R-2 and 3 in Item 71

Mr. Mukul Singh, CGSC with Mr. Aryan Dhaka, Adv. for UOI in Item 73

Mr. Nitinjya Chaudhry, CGSC with Mr. Rahul Mourya, Adv. for UOI in Item 75, 90

Mr. Sandeep Tyagi, SPC for R-2 in Item 77



Ms. Uma Prasuna Bachu, SPC for UOI in Item 78 & 86
Ms. Richa Dhawan, SPC with Mr. Anuj Chaturvedi and Ms. Shivani thakur, Adv. for UOI in Item 83
Mr. Jivesh Kumar Tiwari, CGSC with Ms. Samiksha, Advocate for UOI in Items 52 and 88
Mr. Mukul Singh, CGSC with Ms. Ira Singh, Adv. for UOI in Item 84, 85
Mr. Vikrant N. Goyal, Mr. Kunal Dixit, Mr. Arun Kumar Yadav, Mr. Harsh Kumar Singh and Mr. Piyush Wadhwa, Adv. for UOI in Item 95
Ms. Pratima N. Lakra, CGSC with Mr. Shailendra Kumar Mishra, Mr. Chandan Prajapati, Mr. Shivansh Bansal and Ms. Raunak, Adv. for R-1 in Item 96
Ms. Nidhi Raman, Mr. Akash Mishra, Mr. Arnav Mittal, Mr. Om Ram and Mr. Mayank Sansanwal, Mr. Nikunj Bindal, Adv. for R-2 in Item 99
Mr. Ripudaman Bhardwaj, CGSC with Mr. Kushagra Kumar and Mr. Amit Kumar Rana, Adv. for UOI in Item 102
Ms. Shagun Shahi Chugh, SPC with Ms. Kavya Roy Choudhury, Advocate for UOI in Item 42
Mr. Satya Ranjan Swain, CGSC with Mr. Kautilya Birat, Mr. Ankush Kapoor, Mr. Vishwadeep, Advocates for UOI in Item 59
Mr. Sushil Kumar Pandey, Advocate for UOI in Item 61
Ms. Sarika Singh, Advocate for UOI in Item 72

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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10.10.2025

1. *CM APPL. 63699/2025* has been filed in *W.P.(C) 7122/2017* on behalf of the Delhi Cantonment Board seeking directions to petitioner no. 10, namely, Smt. Archana Rastogi, to restrain her from taking any step whatsoever to change the nature, structure, purpose, title, possession, occupation of the property in question.
2. Learned counsel appearing for petitioner no. 10 submits that the petitioner no. 10 is not creating any third party rights.
3. The aforesaid statement is taken note of.



4. Accordingly, it is directed that the petitioners shall maintain *status quo* as regards the title and possession of the property in question.
5. With the aforesaid directions, *CM APPL. 63699/2025* is disposed of.
6. Written submissions are yet to be filed by the parties in the present batch of matters.
7. Wherever the parties are yet to file their written submissions, let the needful be done, before the next date of hearing.
8. Considering the fact that *status quo* orders have been passed in many of the matters in the present batch, it is directed that the petitioners in the present batch of matters shall maintain *status quo* as regards the *title* and possession of the respective properties, during the pendency of the present writ petitions.
9. Re-notify on 12th February, 2026.

OCTOBER 10, 2025/au

MINI PUSHKARNA, J